

ADDENDUM TO FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR M/S. UNITECH INTERNATIONAL LIMITED OPERATING
IN IMPORTING, EXPORTING AND MANUFACTURING OF ALL KINDS OF PLASTIC ARTICLES AT MUMBAI
AND SILVASSA (Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)**

In supersession of earlier public announcement as issued by the undersigned regarding Invitation for expression of interest for submission of resolution plan in Unitech International Limited on 17.01.2026, it is hereby informed that the revised timelines for submission of EOI will be as under:

RELEVANT PARTICULARS		
10.	Last date for receipt of expression of interest	11.03.2026
11.	Date of issue of provisional list of prospective resolution applicants	13.03.2026
12.	Last date for submission of objections to provisional list	18.03.2026
13.	Last date of issuance of final list of prospective resolution applicant	20.03.2026
14.	Date of issue of Information memorandum, evaluation matrix and request for resolution	25.03.2026
15.	Last date of submission of resolution plans	24.04.2026
16.	Process email id to submit EOI	cirp.unitech@gmail.com

Note: The other contents and terms of Form G dated 17.01.2026 shall remain the same. Further, the existing prospective resolution applicant(s) who have submitted their Expression of Interest by 01.02.2026 in response to FORM –G dated 17.01.2026 and found eligible, need not to submit again.

It may further be noted that aforesaid timelines are subject to extension, if any, granted by Hon'ble NCLT.

Nitin Narang

Resolution Professional

Unitech International Limited (under CIRP)

IBBI Registration No: - IBBI/IPA-002/IP-N00828/2019-20/12629

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Date: 06.03.2026